

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 59(ND)09**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017**

**NAME OF THE COMPANY: M/s. Babu Lal Data & Ors. V/s. M/s. Vijay Solvex Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: Ms. Swaralipi Deb Roy, Advocate of the petitioner**

**Mr. Ramesh Singh, Advocate of the petitioner**

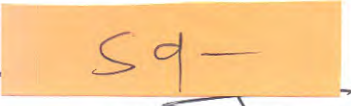
**Mr. Vivek Malik , Advocate of the Respondent**

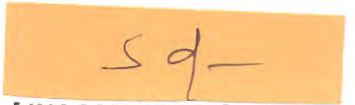
**Mr. Mukul Thakur, Advocate of the Respondent**

**Order**

Letter for adjournment has been circulated by the respondents praying for adjournment on the grounds that the counsel in this case is in personal difficulty. The connected matter is listed on 28<sup>th</sup> July 2017.

Be listed along with the same.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]